# GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

STARRED QUESTION NO:262 ANSWERED ON:12.12.2012 URBAN INFRASTRUCTURE Ajnala Dr. Rattan Singh;Singh Shri Jagada Nand

## Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether infrastructural facilities such as water supply, sanitation, sewerage, waste management, etc. in the urban areas are deteriorating on account of increasing population and if so, the details thereof;

(b) the policy envisaged by the Government to improve the situation;

(c) whether various States have requested for financial and technical assistance for the purpose;

(d) if so, the details thereof and the funds sanctioned/released during the last three years and the current year, State, project and yearwise along with the achievements made as a result thereof; and

(e) the details of pending proposals in this regard including the reasons for their pendency, State and project-wise and the time by which these pending requests are likely to be cleared?

# Answer

#### THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH)

(a) to (e): A Statement is laid on the Table of the House.

### STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.262 FOR 12.12.2012

(a) & (b): The population growth in urban areas is exerting pressure on basic urban services. Urban Development is a State subject and the State Governments have to take action for ameliorating pressures on cities. The Government of India supports States in their efforts through schemes. The Government of India launched the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in 2005. The Urban Infrastructure and Governance component handled by Ministry of Urban Development seeks to improve urban infrastructure and transport in 65 identified cities. The needs of the small and medium towns are catered to by the Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) programme. In addition, financial assistance for urban infrastructure is also being provided by the Ministry of Urban Development under the 10 percent lumpsum scheme for the development of North Eastern region including Sikkim, the ADB aided North Eastern Region Urban Development Programme and Pilot Scheme on Development of Urban Infrastructure in Satellite Towns around the Seven mega Cities.

(c): The Ministry has received requests for financial support from States under the schemes mentioned above.

(d): State-wise and Year-wise details of proposals received by the Ministry, cleared and funds released under various schemes during the last three years and current year are given in Annexure-A to Annexure-F.

(e): The tenure of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) was from 2005-2012 which has been extended by two years to complete on going projects and reforms. Therefore, no new projects are eligible for sanction under UIG and UIDSSMT. The Pilot Scheme for Urban Infrastructure Development in Satellite Towns around seven Mega Cities was coterminus with the Eleventh Plan and the entire allocation has been committed, no new projects can be taken up. Under NERUDP identified projects for the two approved tranches of ADB assistance have already been sanctioned. Under the 10 percent lumpsum scheme eligible projects are sanctioned each year subject to availability of funds based on priority lists submitted by the States, there is no carry forward. There are three proposals relating to metro rails at various stages of finalisation.